

ment of a Labour Court/Tribunal, High Court etc. The administrative Ministry, in turn, examines the matter in consultation with Ministry of Law and Ministry of Labour and conveys advice to the undertaking. The aforesaid instructions have recently been reiterated by the Government.

Changes in Basic Health Policy

361. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have a proposal to change the basic health policy of the country;

(b) if so, the salient features thereof;

(c) in what respect the new health policy is different from country's existing health policy; and

(d) the circumstances that led to the change of the present health policy?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) No such proposal is currently under consideration of Government.

(b) Does not arise.

(c) Does not arise.

(d) Does not arise.

World Bank assistance to evolve and Agreement on the Use of Ganga Waters

362. SHRIMATIVASUNDHARA RAJE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the World Bank has offered

to assist India in evolving a comprehensive agreement on these of Ganga waters for a substantial and economically-balanced development of water resources;

(b) if so, the details of the offer made by the World Bank;

(c) the cost of the whole scheme; and

(d) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.

(b) to (d). Do not arise.

Drinking water Schemes of Rajasthan

363. SHRIMATIVASUNDHARA RAJE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Rajasthan Government has submitted any drinking water schemes to Union Government for approval;

(b) if so, the details thereof;

(c) the cost of each of those projects; and

(d) the steps taken to approve those schemes?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The Government of Rajasthan had submitted a preliminary proposal for securing World Bank Group assistance for the 2nd Rajasthan Water Supply and Sewerage Project. The project envisages augmentation of water supply and sewerage facilities in Jaipur, Jodhpur, Bikaner, Kota, Udaipur and Alwar at a cost of Rs. 514.6 crores.

(d) The State Government has been